

out of State Plan resources for the development of Scheduled Tribes in these villages. Special Central Assistance could be provided out of funds available for dispersed tribals as an additive to the State Plan funds. The views of the Ministry have been communicated to the State Government.

[*Translation*]

Soil Erosion Along Narmada River

4682. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the area of land along the Narmada banks in Madhya Pradesh rendered non cultivable due to soil erosion;

(b) whether any scheme is proposed to be launched for levelling these land and arrest the soil erosion; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The Narmada catchment is spread over in the State of M.P. and Gujarat, having total catchment area of about 85.01 lakh ha. Out of total surveyed area of 68.01 lakh ha. sc far, categorised under priority area for treatment with appropriate soil and water conservation measures to check soil erosion.

(b) and (c). At present, there is no Central Scheme to treat these areas.

[*English*]

Welfare of Banjara Tribes

4683. SHRI K. PRADHANI: Will the Minister of WELFARE be pleased to state:

(a) the States where Banjara tribes are

living;

(b) whether they have been included as Scheduled tribes;

(c) if so, the position State-wise;

(d) the schemes prepared for the welfare of those tribes; and

(e) the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). Banjara have been specified as Scheduled Tribes in the states of Andhra Pradesh, Bihar, and Orissa and as Scheduled Castes in the states of Himachal Pradesh, Karnataka and Union Territory of Delhi. The information in respect of Banjaras in other States/ UTs where they have not been specified either as Scheduled Caste or Scheduled Tribe has not been maintained.

(d) and (e). Various programmes or schemes for the development of the Scheduled Tribes including Banjaras have been undertaken under Tribal sub-Plan which include agriculture, animal husbandry, cooperation, forestry, small scale industries etc.

Prices of Fertilizers

4684. SHRI RAM PUJAN PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) the area of the land in possession of small farmers, marginal farmers and big farmers in the country;

(b) the total annual quantity of nitrogen phosphate fertilizers being used by small farmers, marginal farmers and big farmers separately; and

(c) the difference between the prices of